



# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

2<sup>nd</sup> & 3<sup>rd</sup> Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9, CGO  
Complex, Lodhi road, New Delhi 110 003.

Dated: 14<sup>th</sup> December, 2021

## **NOTICE**

Please take notice that due to paucity of time the following matter listed on 14.12.2021 in the Court-II were not taken up. The next date of Hearing is indicated below: -

| <b>S. No.</b> | <b>Case No.</b>  | <b>Name of the parties</b>  | <b>Original date of Hearing</b> | <b>Next date of Hearing</b> |
|---------------|--|---|---------------------------------|-----------------------------|
| <b>1.</b>     | Comp. App. (AT)<br>(Ins) No. 904 of<br>2021<br><br><b>(PH)</b> | Aashray Social Welfare Society & Ors.<br>Vs.<br>Saha Infratech Pvt. Ltd. & Ors. | 14.12.2021                      | 17.12.2021                  |

By order of Hon'ble Chairperson

-Sd/-

Registrar